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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


Co. Appeal No. 25/252/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017**

Name of the Company: Danish Zaheer
(Alshubh Aarambh Buildcon Services Pvt Ltd)
V/s.
Registrar of Companies, Gwalior

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	CHHAYA C MULANI	INTERN ON BEHALF OF AUTHORISED REPRESENTATIVE	ON BEHALF OF PCS MANISH S BUCHASIA	
2.				


ORDER


Intern Ms. Chhaya Mulani i/b Learned PCS Mr. Manish Buchasia present for Appellant. None present for ROC.

ROC filed its objections.

Appellant filed annual return and Financial Statement for the year 2013-14, 2014-15 and 2015-16 and auditors report.

List the matter on 22.11.2017.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of October, 2017.